

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-217 of 2011(RP) in DFR 1264 of 2011 in Appeal No. 102 of 2011

Dated: 4th -November, 2011

M/s Tata Steel Limited

...Appellant(s)

Versus

Orissa Electricity
Regulatory Commission

... Respondent (s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, post the
matter on 18th November, 2011 .

(Court Master)